

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.



PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-----------|------------------------|-----------|--|
| CP 266/15 | TP 147/17 | For Clarifica- tion | 391 / 394 | Dakshin Trades and Commerce Pvt. Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

| | | |
|------------------------------|---------------------|---|
| 1. SATI. P. Dhan SPT Legu | Admnl for petition. |  |
| 2. Sinchana M.R | ROC/RD |  |

Counsel for petitioner is present. He reported that he has filed affidavit explaining the details about the objections raised by ROC. Smt. M.R. Sinchana, Standing Counsel for ROC and RD requested time to file reply.

List it on 22.06.2017.


MEMBER (J)


MEMBER (T)